

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 6006/2009

VITHALDAS JAGANNATH KHATRI (D)
THROUGH SMT. SHAKUNTALA ALIAS SUSHMI & ORS. Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA REVENUE AND
FOREST DEPARTMENT & ORS. Respondent(s)

Date : 11-02-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s)

Mr. Adarsh Tripathi, Adv.
Mr. Jamshed Bey, Adv.
Mr. Ekansh Bansal, Adv.
Ms. Bandana Singh, Adv.
Mr. Ajay Kumar Talesara, AOR
Mr. Nikhil Kandpal, Adv.
Mr. Adarsh Tripathi, Adv.
Mr. Santosh Sharma, Adv.

For Respondent(s)

Mr. Rahul Chitnis, Adv.
Mr. Aaditya A. Pande, Adv.
Mr. Sachin Patil, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 13th February, 2020, as first item.

(NIDHI AHUJA)
AR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER